

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL

ORIGINAL APPLICATION No. 82/2022

IN THE MATTER OF:

SUBHASH C. PANDEY

.....APPLICANT

VERSUS

STATE OF MADHYA PRADESH & ORS.

.....RESPONDENT

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Date 19.05.2025

Submitted by MPPCB:-

Place: Bhopal

through Counsel



Adv. Parul Bhadoria
Ph. No.: (+91)-8085977111;
Email: parul.bhadoria04@gmail.com

STATUS REPORT

Sub: Status report in reference of Hon'ble NGT order dated 12.09.2023 in the matter of OA 82/2022 (CZ) of Dr. Subhash C. Padey v/s State of MP & Ors.

Hon'ble NGT on dated 12.09.2023 issued following instruction in the matter of OA 82/2022 (CZ) of Dr. Subhash C. Padey v/s State of MP & Ors:

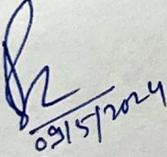
"133. MPPCB and Forest Department shall also ensure that the activities within prohibited range from Reserved Forest, National Parks, Eco Sensitive Zone etc. are not allowed so as to disturb, disrupt and damage wildlife activities unless due permission/clearance/NOC, if permissible, is obtained from the concerned authorities. "

In reference to the above order of Hon'ble NGT dated 12.09.2023 in the matter of OA 82/2022 (CZ) Dr. Subhash C Pandey v/s State of MP & Ors. Shri Brajesh Sharma, Regional Officer, RO, MPPCB, Bhopal, Shri Alok Pathak, DFO, Bhopal and Shri Akhilesh Sharma, Assistant Engineer (C), RO, MPPCB, Bhopal visited the Eco-Sensitive Zone of Van Vihar National Park surrounding area on dated 13.12.2023. The photographs of the visit are enclosed in **Annexure – I**. The status report in this regard is as under:

Eco-Sensitive Zone of Van Vihar National Park, Bhopal:

1. Van Vihar National Park, Bhopal spread over an area of 4.45 Sq. Kilo-meters is located adjacent to Upper Lake, Bhopal.
2. As per MoEF&CC notification dated 29.11.2017, "The extent of Eco-Sensitive Zone is 100 meters from the boundary of Van Vihar National Park."
3. DFO, Bhopal provided a map of Van Vihar National Park, Bhopal with Eco-Sensitive Zone. Copy of map is enclosed in **Annexure – II**.

4. During inspection, no structure is observed within the Eco-Sensitivity Zone of Van Vihar National Park, Bhopal.
5. MPPCB issued letter to Municipal Corporation, Bhopal vide letter no. 2614 dated 22.12.2023 not to allow any prohibited activities without permission of concerned authorities which disturb, disrupt and damage wildlife activities in the Eco-Sensitivity Zone of Van Vihar National Park, Bhopal. Copy of letter is enclosed as **Annexure - III**.
6. MPPCB issued letter to Madhya Pradesh Tourism Department, Bhopal vide letter no. 428 dated 01.03.2024 not to allow any prohibited activities without permission of concerned authorities which disturb, disrupt and damage wildlife activities in the Eco-Sensitivity Zone of Van Vihar National Park, Bhopal. Copy of letter is enclosed as **Annexure - IV**.


09/15/2024
Brajesh Sharma
Regional Officer
MPPCB, Bhopal
Regional Officer
M.P. Pollution Control Board
BHOPAL

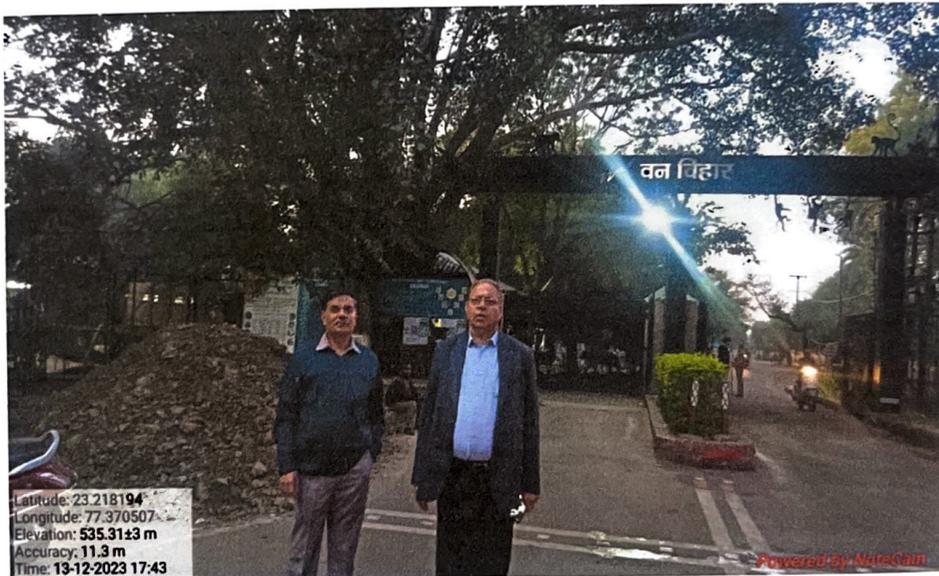

Alok Pathak,
मुख्य कार्यकारी
DEO,
एवं प्रदेश वनमंडल अधिकारी
Forest Department, Bhopal

Inspection Photographs in OA No 82/2022

On Dated 13/12/2023



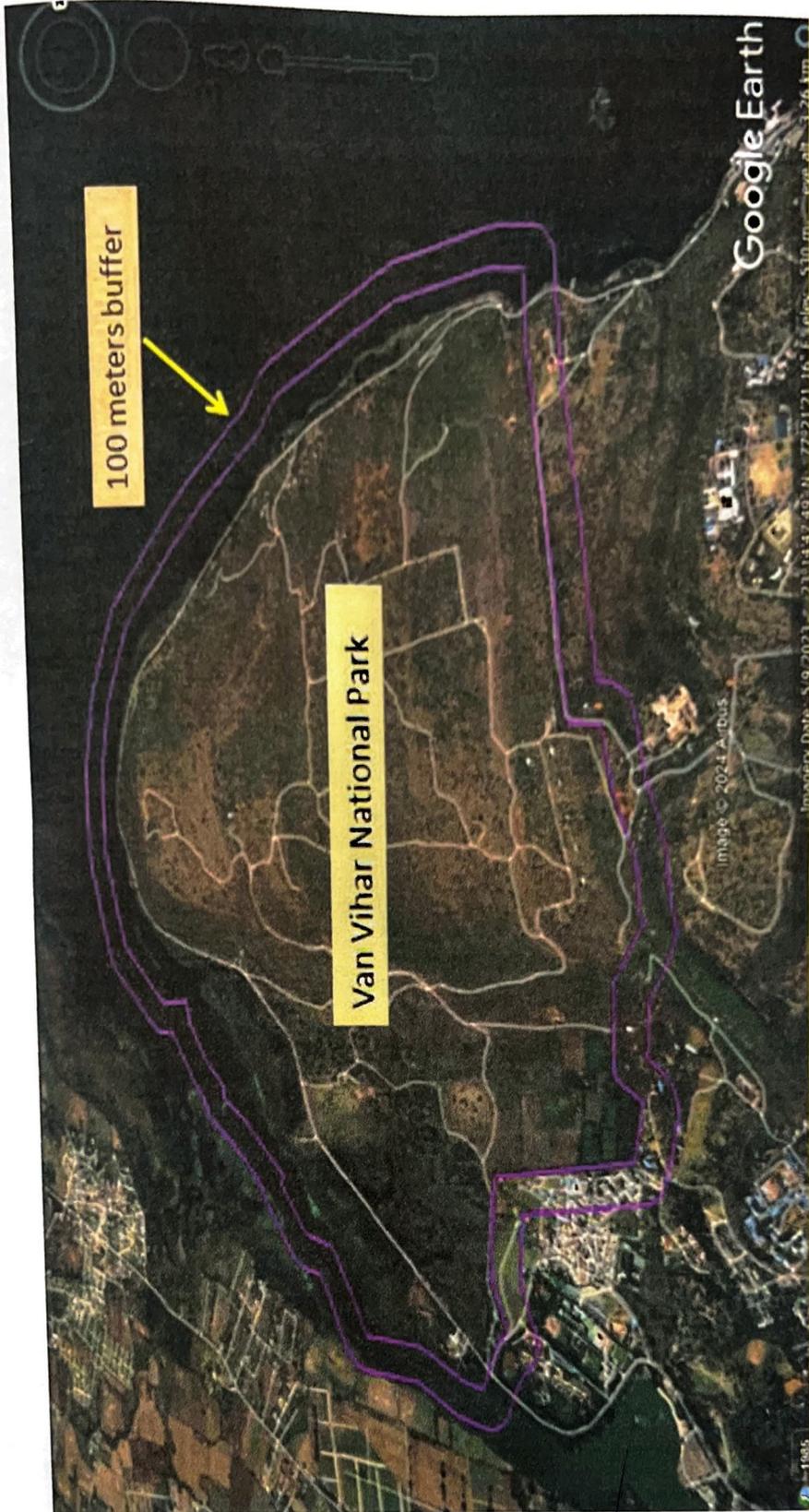
Joint Committee meeting with M.P. Tourism Department



Joint Committee member at Van Vihar National Park

मन्त्री
पर्यटन, विमानचलापन
जन सेवा, नेपाल

Map of Van Vihar National Park, Bhopal with Eco-Sensitive Zone



वन संरक्षक
एवं पदवेग वन सहायिकाधिकारी
वन मंडल, भोपाल



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Handwritten signature and stamp in blue ink.



क्षेत्रीय कार्यालय
मध्य प्रदेश प्रदूषण नियंत्रण बोर्ड
पर्यावरण परिसर, ई-5, अरेरा कॉलोनी, भोपाल



Telephone:- 0755-2466392 Email:- romppcb_bpl@rediffmail.com

क्रमांक 2614 / क्षेत्रा / प्रनिबो / 2023

भोपाल, दिनांक 22/12 / 2023

प्रति,

आयुक्त,
नगर निगम,
कुशाभाऊ ठाकरे परिसर,
आई.एस.बी.टी.
भोपाल (म.प्र.)।

विषय:-

माननीय राष्ट्रीय हरित अधिकरण सेन्द्रल जोनल बैंच भोपाल में प्रचलित प्रकरण क्रमांक 82/2022 डॉ. सुमाष सी पांडेय विरुद्ध मध्यप्रदेश शासन एवं अन्य के संबंध में।

संदर्भ:-

माननीय राष्ट्रीय हरित अधिकरण सेन्द्रल जोनल बैंच के आदेश दिनांक 12.09.2023

उपरोक्त विषयांतर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण सेन्द्रल जोनल बैंच भोपाल द्वारा दिनांक 12.09.2023 को आदेश पारित किया गया। उपरोक्त आदेश के बिन्दु क्रमांक 133 अनुसार वन विहार, नेशनल पार्क, भोपाल के इको सेनसेटिव जोन के संबंध में निम्नानुसार आदेश पारित किये गये हैं:-

133. MPPCB and Forest Department shall also ensure that the activities within prohibited range from Reserved Forest, National Parks, Eco Sensitive Zone etc. are not allowed so as to disturb, disrupt and damage wildlife activities unless due permission/clearance/NOC, if permissible, is obtained from the concerned authorities.

कृपया उपरोक्तानुसार माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 12.09.2023 के परिप्रेक्ष्य में लेख है कि MoEF&CC के नोटिफिकेशन दिनांक 29.11.2017 के अनुसार भोपाल शहर में स्थित वन विहार नेशनल पार्क का इको सेंसिटिव जोन वन विहार नेशनल पार्क की परिधि से 100 मीटर तक है। उपरोक्त आदेशानुसार इको सेंसिटिव जोन में ऐसे कार्य जिससे वाइल्ड लाइफ एक्टिविटी disturb disrupt एवं damage हो, सम्बंधित विभाग से बिना परमिशन लिए किया जाना प्रतिबंधित है। कृपया सूचनार्थ।

(बृजेश शर्मा)
क्षेत्रीय अधिकारी

पृ. क्रमांक 2615 / क्षेत्रा / प्रनिबो / 2023
प्रतिलिपि:-

भोपाल, दिनांक 22/12 / 2023

- कलेक्टर कार्यालय, भोपाल की ओर सूचनार्थ प्रेषित।
- कार्यालय, वन मण्डल अधिकारी, एम.पी.एफ.डी. खेल परिसर, 74 बंगला, लिंक रोड 01, निशात कालोनी, अरेरा हिल्स, भोपाल की ओर सूचनार्थ प्रेषित।

(बृजेश शर्मा)
क्षेत्रीय अधिकारी

o/c.



क्षेत्रीय कार्यालय
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क्रमांक 428
प्रति.

/क्षेका/प्रनिबो/

भोपाल, दिनांक 9 / 3 / 2024

महाप्रबंधक (जलक्रीडा)
म.प्र. राज्य पर्यटन विकास निगम मर्यादित,
पर्यटन भवन, भदभदा रोड,
भोपाल (म.प्र.) -462003

विषय:- माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच भोपाल में प्रचलित प्रकरण क्रमांक 82/2022 डॉ. सुभाष सी पांडेय विरुद्ध मध्यप्रदेश शासन एवं अन्य के संबंध में।

संदर्भ:- माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच के आदेश दिनांक 12.09.2023

उपरोक्त विषयान्तर्गत लेख है कि माननीय राष्ट्रीय हरित अधिकरण सेन्ट्रल जोनल बैंच भोपाल द्वारा दिनांक 12.09.2023 को आदेश पारित किया गया। उपरोक्त आदेश के बिन्दु क्रमांक 133 अनुसार वन विहार, नेशनल पार्क, भोपाल के ईको सेंसेटिव जोन के संबंध में निम्नानुसार आदेश पारित किये गये हैं:-

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कृपया उपरोक्तानुसार माननीय राष्ट्रीय हरित अधिकरण के आदेश दिनांक 12.09.2023 के परिप्रेक्ष्य में लेख है कि MoEF&CC के नोटिफिकेशन दिनांक 29.11.20217 के अनुसार भोपाल शहर में स्थित वन विहार नेशनल पार्क का ईको सेंसेटिव जोन वन विहार नेशनल पार्क की परिधि से 100 मीटर तक है। उपरोक्त आदेशानुसार ईको सेंसेटिव जोन में ऐसे कार्य जिससे वाइल्ड लाइफ एक्टिविटी disturb, disrupt एवं damage हो, संबंधित विभाग से बिना परमिशन लिए किया जाना प्रतिबंधित है। कृपया सूचनार्थ।

क्षेत्रीय अधिकारी

पृ. क्रमांक 429 /क्षेका/प्रनिबो/
प्रतिलिपि:-

भोपाल, दिनांक / / 2024

1. डारेक्टर (विधि), म.प्र. प्रदूषण नियंत्रण बोर्ड, भोपाल की ओर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी